

various under-served States. Mysore, Madras, Andhra and Kerala have also been given licences for a capacity of 15,000 tons each. I hope this will be implemented without much difficulty.

In this context, I would refer to the heavy machine building projects. Without these our industrial base will not be complete or strengthened, and we will not be able to reach the position of take off or achieve the results of a self-sustaining or self-generating economy. We must be able to manufacture the designs of our plants and make plants also and install them and work them with our own technicians. That is the position which we should achieve. This heavy engineering plant which is being set up at Ranchi will enable us to reach that position where we will be able to build heavy machine building projects. It will enable us to produce machines to the tune of 45,000 tons in the first stage and 80,000 tons in the second stage. It is estimated to cost Rs. 40 crores. The foundry forge plant is to cost Rs. 96 crores and the Heavy Machine Tools project is to cost about Rs. 25 crores. They would certainly strengthen our economy and make us strong in this position. I must also refer to the Hindustan Machine Tools Ltd., Bangalore. The first and second projects manufactured machines numbering 1120 valued at Rs. 4 crores from 1st April to 31st April, 1962. It is expected to build two more machine tool factories, one in Punjab and another in Kerala.

**Mr. Chairman:** The hon. Member may continue on Monday if he likes.

**Shri T. Subramanyam:** I will continue on Monday.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETEENTH REPORT

**Mr. Chairman:** We shall now take up Private Members' Business.

**Shri Ansar Harvani (Bisauli):**  
Madam Chairman, I beg to move:

"That this House agrees with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th of April, 1963."

**Mr. Chairman:** I shall put it to the vote of the House.

**Shri S. M. Banerjee (Kanpur):** I feel that the second Resolution about the nationalisation of banks is very important....

**Mr. Chairman:** We shall come to it later. The question is:

"That this House agrees with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th of April, 1963."

*The motion was adopted.*

15.32 hrs.

RESOLUTION RE: REGIONAL DISPARITY—contd.

**Mr. Chairman:** We shall now take up further discussion of the Resolution moved by His Highness Maharaja Pratap Keshari Deo on the 15th March, 1963:

"This House calls upon the Government to appoint a Committee consisting of Members of both Houses of Parliament to go into the question of disparity in the development of various regions in the country and to suggest ways and means to lessen such growing disparity."

**Shri Harish Chandra Mathur (Jalore):** Madam Chairman, I was on